

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 242 of 2004

Indore, this the 13th day of July, 2005

Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Shri S.K. Naik, Administrative Member

Arvind Gopal Malagee, S/o. Shri
Gopal Malagee, Aged 61 years,
Occup- Nil, R/o. 75, P & T Colony,
Shanti Niketan, Near Laxmanpura, Ratlam. ... Applicant

(By Advocate - Ms. Vandana Kasrekar)

V e r s u s

1. Union of India, through
General Manager, Western
Railway, Church Gate, Mumbai.
2. Division Railway Manager (E),
Western Railway, Ratlam.
3. Senior Divisional Electrical
Engineer (K.P.), Ratlam. ... Respondents

(By Advocate - Shri Vivek Saran)

O R D E R (Oral)

By Justice M.A. Khan, Vice Chairman -

The present Original Application is filed by the applicant for a direction to the respondents for counting his past services rendered in Mhow Railway Consumer Co-operative Limited before his appointment in Group-IV post of the Railway service.

2. At the time of hearing the learned counsel for the applicant has submitted that the applicant has not filed any representation to the respondents for consideration of his claim and therefore has not been able to exhaust the remedy available to him. Hence, she has requested that the present Original Application be disposed of by allowing the applicant to submit a detailed representation for consideration of the respondents and direction may be given to the respondents to

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pass a speaking and reasoned order thereon. We are inclined to agree with the submission made by the learned counsel for the applicant as it will meet the ends of justice.

3. Accordingly, we dispose of this Original Application by allowing the applicant to file a representation to the respondents for redressal of his grievances pleaded in this Original Application within two weeks. On receipt of the said representation, the respondents are directed to pass a speaking and reasoned order within a period of three months. The learned counsel for the applicant is also directed to furnish a copy of this order alongwith the representation to the respondents. The parties shall bear their own costs.

Naik
(S.K. Naik)
Administrative Member

M.A. Khan
(M.A. Khan)
Vice Chairman

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पृष्ठांकन सं ओ/वा.....जवलपुर, दि.....
प्रतिलिपि आमंत्रिता:-

- (1) संघिय, उच्च व्यापारिका वाद आमंत्रिता, जवलपुर
- (2) आवेदक श्री/स्त्री/दूसरी.....के काउंसल
- (3) प्रधार्यी श्री/स्त्री/दूसरी.....के काउंसल
- (4) विधायक, नगरपाल, जवलपुर आमंत्रित
सूचना एवं आवश्यक कार्यालयी देतु

Vandna Kesarkar
DN
Wick Javva DN
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20/07/2015
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